

12. Beas Equipment Project.
13. Railways (Three credits).
14. Telecommunications (Two credits).

Tungabhadra Project

1155. Shri Gadilingam Gowd: Will the Minister of Irrigation and Power be pleased to state:

(a) the villages which will be irrigated in Allur Taluk of Kurnool District of Andhra Pradesh by High level channel of Tungabhadra Project;

(b) the extent of land in each of the villages that can be irrigated; and

(c) the names of the villages to which water will be given for next crops and the extent thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Localisation of Ayacut has not yet been carried out in Allur Taluk and so the State Government has reported that it is not possible at this stage to indicate the villages which will be irrigated.

(b) and (c). Do not arise.

Bharat Sewak Samaj

1156. Shri Gadilingam Gowd: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission have set up a sub-committee of the Coordination Committee for the Public Cooperation to verify the grants given to the Bharat Sewak Samaj through different Ministries;

(b) the amounts given by each Ministry to Bharat Sewak Samaj and for what purposes during 1965-66 and 1966-67;

(c) whether any representations have been received to the effect that funds of the Bharat Sewak Samaj are being misused;

(d) if so, the action taken in the matter; and

(e) whether there is any machinery to evaluate the work done by the Bharat Sewak Samaj?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mukta): (a) Yes, Sir. The Sub-Committee of the Co-ordination Committee of Public Cooperation reviews periodically the grants given to the Bharat Sewak Samaj by the different Ministries.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-491(67)].

(c) and (d). Some complaints were received in the Planning Commission regarding infringement of the conditions of the Government grant-in-aid by the Bharat Sewak Samaj but these could not be substantiated.

(e) No separate machinery for evaluating the work of Bharat Sewak Samaj exists but the Plan programmes undertaken by Bharat Sewak Samaj on behalf of Government of India have been evaluated by the Programme Evaluation Organisation and other ad hoc Committees from time to time.

T.B. Clinics

1157. Shri Bhabani Mishra:
Shri K. N. Tiwary:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are considering a proposal to open a T.B. Clinic in every district of the country; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes.

(b) Under the National TB Control Programme, it is proposed to establish a TB Clinic in every district of the country to undertake diagnostic

treatment and preventive facilities on a domiciliary basis. It is further proposed to extend these facilities by integrating the existing services in the various health and medical institutions in the districts, under the supervision and guidance of the District TB Clinic, so that the patients can avail themselves of these services nearest to their homes.

बरीली में उर्बरक कारखाना

1158. श्री चिन्मति मिश्र :

श्री क० ना० तिवारी :

क्या केंद्रोन्मुख और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) बरीली में स्थापित किए जाने वाले प्रस्तावित उर्बरक कारखाने का निर्माण कार्य कब तक आरम्भ हो जायेगा; और

(ख) कारखाने में उर्बरक का उत्पादन कब तक आरम्भ हो जायेगा ?

केंद्रोन्मुख और रसायन, योजना तथा स्थापक कल्याण मंत्रालय में राज्य-मंत्री (श्री रघुरामबा) : (क) और (ख) इस समय बनाये गये प्रस्थ.यो प्रोद्योगिकी के अनुसार बरीली परियोजना का निर्माण चलने वर्ष के आरम्भ तक शुरू होगा और 1971 के शुरू में कारखाने के चालू होने की आशा है। यह सब कुछ इस वर्ष अक्टूबर तक भूमि की उपलब्धि और दिसम्बर तक विदेशी मुद्रा के मंत्रीवजनक बन्दोबस्त और प्रदायक ऋण ढेको के अनुमोदन पर निर्भर होगा।

Liquidized Petroleum Gas

1160. Shri K. N. Pandey:
Shri N. P. Yadav:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that due to the non-availability of cylinders, the liquidized petroleum gas has not

been introduced in all important towns of the country; and

(b) if so, the steps taken to remove this bottleneck?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramiah): (a) Yes, Sir, due to shortage of suitable steel for fabrication of LPG Cylinders.

(b) Steps have been taken to develop the production of suitable steel indigenously for the fabrication of cylinders. Meanwhile, 1200 tonnes of such steel are being imported.

Central Assistance given to Orissa for Plan Executions

1161. Shri Chintamani Panigrahi: Will the Minister of Planning be pleased to state:

(a) the amount of Central assistance to be given to Orissa for plan executions during 1967-68;

(b) the amount of resources that the Orissa Government have planned to mobilise for financing its annual plan for 1967-68;

(c) the different sources from which the State Government have indicated to raise its resources for financing its annual plan for 1967-68, source-wise;

(d) whether it fell short of its original estimate;

(e) if so, to what extent;

(f) the Orissa State's original plan outlay for 1967-68; and

(g) the revised plan outlay for 1967-68?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (g). The details regarding outlay and State resources for annual plan 1967-68 of Orissa will be discussed by Programme Adviser of the Planning Commission with the State Government, at the State capital on 2nd, 3rd and 4th June, 1967.